

MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following three messages received from the Secretary of Rajya Sabha:

(i) 'In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 30th May, 1957, agreed without any amendment to the Life Insurance Corporation (Amendment) Bill, 1957, which was passed by the Lok Sabha at its sitting held on the 24th May, 1957.'

(ii) 'In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 30th May, 1957, agreed without any amendment to the Coal Bearing Areas (Acquisition and Development) Bill, 1957, which was passed by the Lok Sabha at its sitting held on the 20th May, 1957.'

(iii) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 27th May, 1957, adopted the following motion concurring in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven members from the Rajya Sabha to the Public Accounts Committee for the period commencing from the 1st June, 1957 to the 30th April, 1958 :—

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven members from the Rajya Sabha to associate with the Public Accounts Committee of the Lok Sabha for the period commencing from the 1st June 1957 to the 30th April, 1958 and do proceed to elect, in such manner as the Chairman may direct, seven members from among themselves to serve on the said Committee."

2. I am further to inform the Lok Sabha that at the sitting of the Rajya Sabha held on Thursday, the 30th May, 1957, the Chairman declared the following Members of the Rajya Sabha to be duly elected to the said Committee:—

1. Shrimati Pushpalata Das
2. Shri P. T. Leuva
3. Shri Shyam Dhar Misra
4. Shri R. M. Deshmukh
5. Shri M. Govinda Reddy
6. Shri Jawant Singh
7. Shri J. V. K. Vallabharao.

PETITIONS**PETITION RE. INDIAN RAILWAYS ACT**

Dr. Gangadhara Siva (Chittoor-Reserved—Sch. Castes): Sir, I beg to present two petitions relating to the Indian Railways Act and the Rules framed thereunder.

**PETITION RE. INDIAN POST OFFICE
RULES**

Dr. Gangadhara Siva: Sir, I beg to present a petition relating to the amendment of the Indian Post Office Rules.

BUSINESS ADVISORY COMMITTEE**SECOND REPORT**

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, I beg to move:

"That this House agrees with the Second Report of the Business Advisory Committee presented to the House on the 30th May, 1957"

Mr. Speaker: The question is:

"That this House agrees with the Second Report of the Business Advisory Committee presented to the House on the 30th May, 1957."

The motion was adopted.